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R. Sahu -Vs- UOI

Orders/Directions Sl. No.13  
O.A. No. 895/2015

Dated the 9<sup>th</sup> February, 2017

**CORAM**

**HON'BLE MR. R.C. MISRA, MEMBER (A)**  
**HON'BLE MR. S.K. PATTNAIK, MEMBER (J)**

No one appears for the applicant. Mr. H. K. Tripathy, Ld. Counsel appearing for the Respondents-KVS submitted that the applicant has joined in the new place of posting as per her request for which the applicant is not appearing before the Tribunal. Considering the facts of the case the O.A is dismissed on account of non-prosecution.

  
**MEMBER (J)**

  
**MEMBER (A)**